

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : 248/15  
PETITION NUMBER : TP 33/17 (33/17)  
NAME OF THE PETITIONER (S) : OUT SOURCING EXPERTS  
NAME OF THE RESPONDENT (S) : NITESH ESTATES  
UNDER SECTION : 433(e) / 433(f)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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*A. Toh...*  
*Adv for Petitioner*

Counsel for petitioner is present. He requested time to file 2 sets of copies and also to comply Rule 3 of Insolvency and Bankruptcy Rules. He is also directed to serve notices on the respondents by collecting from the Registry.

Posted to 09.03.2017.

*[Signature]*  
MEMBER (J)

*[Signature]*  
MEMBER (T)